

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No. 650/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd February 2018, 10.30 A.M

Name of the Company	Mitcon Consultancy & Engineering Services Ltd.- Vs- Gobind Sugar Mills Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Ms Debaleena Ganguly, advocate
Ms Tutul Das (singh), advocate
Mr. Aman Singh, advocate

} Operational creditor

Dganguly
22.2.2018

Mr. VARUN SHARMA
Mr. SUMIT PAMWA

} Corporate Debtor


22/2/18

ORDER

Ld. Counsel for the operational creditor and the corporate debtor is present.

List it on 13/03/2018 for admission.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)